

**OFFICE OF THE DISTRICT JUDGE – II (NORTH DISTRICT) : DELHI**

**CORRIGENDUM**

In partial modification to this office order No. 1269-1326/Judl(N)/DJ-II/10 dated 16.02.2010, in pursuance of the provision of Sub-section (1) of Section 19 of the Right to Information Act – 2005 (22 of 2005), I, being District Judge – II, North District, Tis Hazari Courts, Delhi hereby designate Sh. Vinod Kumar, Additional Sessions Judge – 01 (North), Tis Hazari Courts, Delhi as First Appellate Authority in place of Ms. Madhu Jain, Additional Sessions Judge -03 (North), Tis Hazari Courts, Delhi and Ms. Bimla Kumari, Additional Sessions Judge (FTC), North, Tis Hazari Courts, Delhi as Link First Appellate Authority for the office of the District Judge – II (North), Tis Hazari Courts, Delhi.

(V.P. VAISH)  
DISTRICT JUDGE – II (NORTH)  
DELHI

No. 1759-1812 / Judl/DJ-II (N)/2010

Dated, Delhi the 24/02/2010

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District Judge – II to IX, Delhi/ New Delhi.
3. All concerned Judicial Officers.
4. All the Judicial Officers of North District, Tis Hazari Courts, Delhi.
5. The Chief Metropolitan Magistrate, Tis Hazari Courts, Delhi.
6. The Secretary, Administrative Reforms Department, 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
7. Sh. S.K. Gaur, Superintendent in O/o Ld. DJ-II (North), Tis Hazari Courts, Delhi.
8. Sh. K.S. Rawat, P.I.O & Superintendent (R.T.I) Branch, Tis Hazari Courts, Delhi.
9. The Officer-In-Charge, Accounts Branch, Tis Hazari Courts, Delhi.
10. All the Branches, All Courts Complex, Delhi/ New Delhi.
11. All the PRO/ APRO, Tis Hazari Courts, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
12. Reader to District Judge –II & Sessions Judge, Delhi.
13. Notice Boards, Tis Hazari Courts, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
14. Website Committee, Tis Hazari Courts, Delhi.
15. The Secretary, Bar Association, Tis Hazari Courts, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.

DISTRICT JUDGE – II (NORTH)  
DELHI